NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1418/(MAH)/2017

CORAM: Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Pennar Engineered Building Systems Ltd.
V/s.
Hindustan Construction Company Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dipali Sheth i/b Eternity Legal for Petitioner		
2.	Priyanka Shetty i/b. Advaya Legal	Advocate for Respondent	

Date taken by consent - 7/12/2017

ORDER

C.P. No. 1418/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. By consent seeking time. The matter is adjourned to **07.12.2017**.

Sd/-
Bhaskara Pantula Mohan
Member (Judicial)
28.11.2017.

Sd/-
M.K. Shrawat
Member (Judicial)

Aah